

श्री ए० पी० जैन : वह तो सब के सब स्टेट गवर्नमेन्ट्स के जरिये बनाये जाते हैं। लेकिन पैसा तो हम देते हैं।

Dr. Suresh Chandra: May I know whether these new townships are built on the model of the old townships which are running at a loss?

Mr. Deputy-Speaker: All the townships running at a loss?

Dr. Suresh Chandra: My question is this: whether these new townships will be built on the model of the old townships which were built by the Rehabilitation Ministry.

Shri A. P. Jain: I do not understand the question.

Mr. Deputy-Speaker: Nor am I able to follow. Next question.

TECHNICAL TERMS IN HINDI

*1163. **Shri Ram Dass:** (a) Will the Minister of Education be pleased to state whether the technical terms in Hindi as prepared under the guidance of the Board of Scientific Terminology, for use up to the High School Standard, have been finalised?

(b) If so, have Government asked several States to introduce the terms in their High Schools from 1954?

(c) Have some States been exempted from the introduction of these terms?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No, Sir. Technical terms in Hindi in Botany, Physics, Mathematics, Chemistry and Social Sciences up to the High School Standard have been recently approved tentatively by the Board of Scientific Terminology. After printing, the lists will be circulated to all the State Governments, Universities etc. for comments before they are finalised by the Board for final adoption.

(b) and (c). Do not arise.

Shri Ram Dass: May I know whether Government can give some date by which it would be finalised?

Shri K. D. Malaviya: Every effort is being made to expedite the work.

श्री गोविन्द दास: अब तक इस मामले में जितनी तैयारी हो चुकी है उस पर कितना रुपया खर्च हुआ है ?

श्री के० डी० मालवीय : रुपये के खर्च का भ्रमदायक तो मैं इस समय नहीं दे सकता।

श्री गोविन्द दास : क्या माननीय मंत्री जी को मालूम है कि यह काम मध्य प्रदेश की सरकार और दूसरी सरकारों ने भी कुछ दूर तक किया था ?

श्री के० डी० मालवीय : जी, हाँ, कुछ स्टेट सरकारें इस सम्बन्ध में काम कर रही हैं।

श्री गोविन्द दास : तो क्या मैं यह मान लूँ कि इस सम्बन्ध में दूसरी सरकारों ने और हिन्दी साहित्य सम्मेलन ने और दूसरी संस्थाओं ने जो काम किया है उस को महेंदर रखा जायगा जब इस को एक मुस्तक़िल रूप दिया जायगा ?

مستتر آف ایجوکیشن ایلڈ نیچرل

ریسرچ سائنسز ایلڈ سائنسز
(مولانا آزاد) ضرور مدد دیکھا جائیگا۔
سے یہ درخواست کی گئی ہے کہ جتنی
بھی کام وہ کر چکی ہیں اگر اس سٹیبل
ہورڈ کو وہ بھیج دیں تو ہورڈ کو اس سے
مدد ملے گی۔ چنانچہ کچھ چیزیں
آچکی ہیں جن پر سٹیبل ہورڈ دھیان
دے رہے ہیں۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Positively; that will be kept in view. All those institutions have been requested to send their glossaries and compilations to the Central Board, as those will be of much help. Accordingly, some com-

pilations have been received and the Board is considering them.]

Shri N. Sreekantan Nair: May I know whether there is any scheme to write international or English names in Hindi letters?

Shri K. D. Malaviya: It is not the function of this Board about which I have answered the question.

Shri V. P. Nayar: May I take it that all the internationally accepted terms are to be translated into Hindi under this scheme?

Shri K. D. Malaviya: All these questions are being considered.

सेठ गोविन्द दास : क्या माननीय मंत्री जी को यह बात मालूम है कि जो अभी हमारे एक माननीय सदस्य ने पूछा कि कोई इंटर-नेशनल चीज इस तरह की है तो ऐसी कोई चीज दुनिया में नहीं है, और सब जगह भिन्न भिन्न भाषाओं में यह जो वैज्ञानिक शब्दावली है वह तैयार की जाती है? इसीलिये, हिन्दी साहित्य सम्मेलन ने इस सम्बन्ध में बहुत बड़ा काम किया है। और क्या माननीय मंत्री जी हिन्दी साहित्य सम्मेलन के उस काम को भी मद्देनजर रखेंगे?

श्री के० डी० मालवीय : जी, हां, यह मैं ने अभी माननीय सदस्य से सुना।

उपाध्यक्ष महोदय : मंत्री जी ने अभी यही जवाब दिया।

GENERAL ELECTIONS

*1166. **Shri B. N. Misra:** (a) Will the Minister of Law be pleased to state how much expense Government have incurred over Election Tribunals upto this time in connection with the General Elections held in 1952 and what is the recurring expense over the tribunals per month since January, 1953?

(b) Has any time limit been fixed for the disposal of these cases pending before the Tribunal?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) A statement showing the expenditure incurred in connection with the Tribunals upto the 1st March 1953 is laid on

the Table of the House. [See Appendix VIII, annexure No. 14.] Regarding recurring monthly expenditure, the information will have to be collected separately and will be laid on the Table in due course, if so desired.

(b) No.

Shri B. N. Misra: What is the number of election tribunals in India for deciding these petitions, and how many are still functioning?

Shri Anil K. Chanda: The total number of tribunals set up is 63, of which 45 were functioning on the 1st of March.

Shri B. N. Misra: Will the Minister be pleased to state if the Government is contemplating to give jurisdiction to the respective High Courts of the States to try and hear the election petitions in future?

Shri Anil K. Chanda: It is not under contemplation of the Government at present.

Shri Dabhi: May we know the number of election petitions pending at present, in each State?

Shri Anil K. Chanda: State by State, or total? Altogether there were 314 election petitions of which 122 have been decided, and 192 are still pending before the tribunals.

Shri K. K. Basu: In view of the urgency of the thing, may we know how long Government expect it would take to decide the cases?

Shri Anil K. Chanda: It is very difficult to anticipate when they would be all finished.

Shri Punnoose: Can the Government tell us how Pepsu has the largest amount of expenditure, though the number of tribunals there is small?

Shri Anil K. Chanda: In Pepsu, the number of tribunals is small, but the number of cases covered is much more.

QUASI-PERMANENT LAND ALLOTMENT IN PUNJAB

*1167. **Shri Ras Dass:** Will the Minister of Rehabilitation be pleased to state:

(a) when the quasi-permanent land allotment made in the Punjab State will be made permanent; and